

Derailment of Goods Train on Jalandhar-Pathankot Section

2356. SHRI R.N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government has been drawn to the news item which appeared in the "Indian Express" dated 27th February, 1990 wherein it has been stated that a goods train on the Jalandhar-Pathankot main line section derailed near Cholang Railway station on 26 February, 1990;

(b) whether any enquiry has been made into the causes of derailment:

(c) if so, the details thereof:

(d) the estimated loss of property, and

(e) the details of persons killed and injured in this accident?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No accident occurred on 26.2.1990. However, a goods train derailed at 22.28 hrs. on 25.2.1990 between Cholang and Tanda Urmar stations on the Jalandhar-Pathankot section of the Northern Railway.

(b) to (d). Yes, Sir. As per findings of the Inquiry Committee, the accident occurred due to failure of roller bearing. Loss to railway property has been assessed at Rs. 9.65 lakhs approximately.

(e) There was no casualty in this accident.

Electrification of Delhi-Ambala Railway Line

2357. SHRI R.N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to electrify the Delhi Ambala Railway Line:

(b) if so, the details thereof;

(c) the funds allocated for this purpose; and

(d) the time by which the work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The proposal is under the consideration of the Planning Commission.

(c) and (d). Does not arise.

Research Project of Neyveli Lignite Corporation

2358 DR. K. KALIMUTHU: Will the Minister of ENERGY be pleased to state:

(a) the details of the research project being set up in Neyveli by the Neyveli Lignite Corporation Ltd. to study the combustive and corrosive properties of lignites; and

(b) the specific achievement of the Corporation in the production and technological fields relating to lignite?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Proposal for setting up a pilot plant at Neyveli to study the aspects of furnace operating parameters, such as, ash deposition, corrosion, erosion and grinding behaviour of lignite, has been formulated by Neyveli Lignite Corporation Limited.

(b) The following table gives the performance of the Corporation in the fields of lignite production and generation of power against the target during the year 1987-88, 1988-89 and 1989-90 (upto February, 1990):-

	1987-88		1988-89		1989-90	
	Target	Achievement	Target	Achievement	Target	Achievement
1	2	3	4	5	6	7
Lignite Production (Lakh tonnes)	91.50	101.50	104.58	114.05	104.58	101.60
Gross Power Generation (Million units)	5158	6463	6418	7580	6918	6674

A number of research and development projects on lignite utilisation have been launched by Centre for Applied Research and Development. These relate to lignite based chemical additives, chemical products and intermediates using by-products generated from lignite carbonisation and utilisation of waste products for making useful end products.

[*Translation*]

Production of Sorbital and Vitamin C by Drug Companies in Madhya Pradesh

2359. DR. LAXMINARAYAN PANDEY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of companies producing Sorbital and Vitamin C in Madhya Pradesh and their sanctioned production capacity;

(b) whether some companies are producing more than their sanctioned capacity;

(c) if so, the action taken or proposed against them; and

(d) the number of companies which have been issued letters of intent during the last three years for production of Vitamin C and Sorbital?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) In the organised sector, the only company reporting production of Vitamin C from Madhya Pradesh is M/s. Jayant Vitamins who has a licensed capacity of 770.5 MT per annum. Production of Sorbital is not monitored by this Ministry as this is not a drug item.

(b) No, Sir.

(c) Does not arise.

(d) None, Sir.

Chairman and Board of Directors of Cement Corporation of India

2360. DR. LAXMINARAYAN PANDEYA: Will the Minister of INDUSTRY be pleased to state:

(a) the names of present Chairman and Board of Directors of the Cement Corporation of India; and

(b) the details regarding their tenure and the criteria for their selection?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The names of present Chairman and Board of Directors of Cement Corporation of India, their tenure and criteria for their selection are as under:—